

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Original Application No. 2192 of 1997

New Delhi, this the 17th day of February, 1998

Hon'ble Mr. N. Sahu, Member(Admnv)

Shri Chhotu S/o Shri Maida aged 46 years, working as Mate at Hissar in the Office of Chief Administrative Officer (Const), Northern Railway, Kashmiri Gate, Delhi - 110 006. - APPLICANT

(By Advocate Shri P.M. Ahlawat)

**Versus**

Union of India & others, through :

1. The General Manager, Northern Railway, Baroda House, New Delhi - 110 001.

2. The Chief Administrative Officer (Const), Northern Railway, Kashmiri Gate, Delhi - 110 006

3. The Divisional Railway Manager, Northern Railway, State Entry Road, New Delhi - 110 001

- RESPONDENTS

(By Advocate Shri B.S. Jain)

**ORDER (ORAL)**

By Mr. N. Sahu, Member(Admnv) =

The learned counsel for the applicant seeks permission to withdraw this Original Application. The O.A. is disposed of as withdrawn. No costs.

*N. Sahu*  
(N. Sahu)  
Member(Admnv)

rkv.